

tral Government for construction of roads of inter-State or economic importance during the Second Five-Year Plan Period showing the mileage of the roads, financial outlay and the Central assistance; and

(b) the schemes so far completed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A programme comprising 15 schemes for the construction of roads of inter-State or economic importance in Madras was approved during the First Plan period. Estimates for 12 works against these schemes were sanctioned during the First Plan. A statement giving the requisite information in respect of six estimates received during the current Plan is placed on the Table. [See Appendix VI, annexure No. 12.] No new schemes have been forwarded by the State Government during the Second Plan.

Officers Cadre

2616. { Shri Elayaperumal:
Shri Naval Prabhakar:
Shri Daljit Singh:
Shri P. L. Barupal:

Will the Minister of Railways be pleased to state:

(a) the strength of Class I and II Officers at present on Indian Railways, Zone-wise;

(b) how many of them belong to Scheduled Castes and Scheduled Tribes, Zone-wise; and

(c) the details of the posts held by them?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). A statement giving the required information is placed on the Table. [See Appendix VI, annexure No. 13.]

Committee to Examine Replacement of Aircrafts for Civil Aviation

2617. Shri Ram Krishan Gupta: Will the Minister of Transport and Com-

munications be pleased to state at what stage is the proposal for the appointment of a committee to go into the question of replacement of existing aircrafts for Civil Aviation and Aviation Planning in general?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): No decision has yet been taken on this question.

Procurement of Rice

2618. { Shri Kodyan:
Shri Warrior:

Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of rice asked for by the deficit States separately in the year 1958; and

(b) how far the Centre could meet the requirements of these States?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The requirements of the States are assessed from time to time in consultation with the State Governments, and the requirement of each State is met, keeping in view the availability of stocks with the Centre and the demands of other States.

The quantities of rice supplied to the various States during the year 1958 were as follows:—

State	(in '000 tons) Quantity
Assam (including NEFA, Naga Hills)	43.5
Bihar	52.5
Bombay	165.6
Kerala	67.8
Madras	7.6
Mysore	2.4
Uttar Pradesh	26.5
West Bengal	254.9
Jammu & Kashmir	38.7
Tripura	19.6
Others	32.1
TOTAL	711.2